

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 9th October, 2014

No.LJ(B).72/2012/18 – For the purpose of the “Rules for the Administration of Justice and Police in the Garo Hills District 1937” the Governor of Meghalaya is pleased to appoint Shri Charming N.Sangma, MCS, Extra Assistant Commissioner as Assistant to the Deputy Commissioner, North Garo Hills District, Resubelpara and further, under rule 16 of the Rules aforesaid invest him with the powers of Judicial Magistrates 1st Class as defined in the Code of Criminal Procedure, 1973 (Central Act No.2 of 1974) within North Garo Hills District, Resubelpara with immediate effect and till he holds the said post.

Sdf

(E.M. Donn)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).72/2012/18-A,

Dated Shillong, the 9th October, 2014

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Gazette.
2. The Deputy Commissioner North Garo Hills District, Resubelpara. This has a reference to your letter No.NGHD/Judl/10/2014/2860,dated 26.09.2014
3. Personnel & A.R. (A) Department for information.
4. Shri Charming N.Sangma, MCS, Extra Assistant Commissioner, O/o The Deputy Commissioner, North Garo Hills District, Resubelpara.
5. The DEO (Data Entry Operator) LR Office, Room No. 104 of Main Sectt Building for uploading the Notification in the Law Website.
6. Guard File.
7. Office Copy.

By order etc....,

[Signature]

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.